

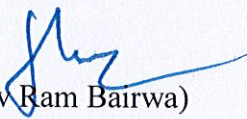
No. 22/2/2016-NCLT  
NATIONAL COMPANY LAW TRIBUNAL

6<sup>th</sup> Floor, Block 3,  
CGO Complex, Lodhi Road,  
New Delhi-110003.  
Dated, the 04 September 2018.

**OFFICE ORDER**

In terms of provisions of section 5(1) of the Right to Information Act, 2005 and in partial modification of Office Orders No. 22/02/2016-NCLT dated 22.07.2016, 01.03.2017 and 29.11.2017 issued by this Tribunal, the following officers/officials are hereby designated as Central Public Information Officers in respect of National Company Law Tribunal bench mentioned against their names with immediate effect until further orders to provide information to the applicants under the RTI Act 2005:-

Sl. No.	Name of the Official designated as CPIO	Name of the NCLT Bench for which designated as CPIO	Remarks
1	Shri Manish Vijaykumar Chauhan, Court Officer	NCLT, Ahmedabad Bench	Vice Ms. V.S. Hajare, Deputy Director, NCLT, Mumbai, since transferred.
2	Shri Sushil Kumar Das, Deputy Registrar.	NCLT, Guwahati Bench	Vice Ms. Bulbuli Richong, since relieved.
3	Shri Satyajit Roy, Court Officer.	NCLT, Kolkata Bench	Vice Shri M. Kanan, since transferred.
4	Shri Bijish Balan, Assistant Registrar.	NCLT, Mumbai Bench	Vice Shri V.S. Hajare, since transferred.
5	Shri Abhishek Tak, Assistant.	NCLT, Jaipur Bench	---

  
(Shiv Ram Bairwa)  
Registrar, NCLT.

Copy for information and necessary action to –

1. P.A. to the Hon'ble President, NCLT.
2. CPIOs of all NCLT Benches.
3. Officers/Officials concerned, NCLT,
4. To be uploaded on the NCLT website
5. Guard File.

7/3